

SHRI K. C. REDDY: I am not quite sure about the particular house which the hon. Member is referring to but in answer to part (c) of the question I have said that there is one house which has been condemned as unsafe for occupation. Possibly the hon. Member is referring to the same bungalow. I am not quite sure about it. As I have already indicated, the re-roofing of this particular house has been taken up.

SHRI M. P. BHARGAVA: May I know whether there is any system of periodical inspection to find out what repairs are required in any particular house?

SHRI K. C. REDDY: Yes, we have a system of periodical inspection and in addition to that we have recently constituted a Committee of Engineers to survey the condition of the various bungalows in the general pool and to give a report as to in what way we have to carry out periodical repairs to these houses.

CONVERSION OF COOPER'S CAMP (WEST BENGAL) INTO A TOWNSHIP

»628. SHRI BHUPESH GUPTA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether Government propose to convert the Cooper's Camp (West Bengal) into a Township; and

(b) if so, when?

THE DEPUTY MINISTER OF NASKAR: (a) and (b). The pro-NASKAR: (a) and (b). The proposal to construct a township on the site of the Cooper's Camp has been under consideration for some time. No scheme, however, has been sanctioned so far. The decision of the Government to close down all the camps in West Bengal by that 31st of July 1959, would equally apply to the Cooper's Camp.

SHRI BHUPESH GUPTA: May I know whether it is a fact that after consideration of all proposals for setting up a township the Government actually announced that the township would be set up there in Cooper's Camp area?

SHRI MEHR CHAND KHANNA: Is he referring to the announcement by the Government of India or West Bengal Government?

SHRI BHUPESH GUPTA: Government and/or West Bengal Government.

SHRI MEHR CHAND KHANNA: As far as the Government of India is concerned, we have made no definite announcement to that effect.

SHRI BHUPESH GUPTA: Is he aware that the Government of Bengal has been speaking about the setting up of this township in that area?

SHRI MEHR CHAND KHANNA: The question may be appropriately addressed to the Chief Minister of Bengal or the Rehabilitation Minister through his own Opposition Leader in the West Bengal Assembly.

SHRI BHUPESH GUPTA: Sir, I seek your protection. I ask him whether he is aware. If I ask him if he is aware of the Sputnik, he may say 'no'. Therefore when I ask a question, he can say only 'yes' or 'no'. Either he is aware or he is not.

SHRI MEHR CHAND KHANNA: As I have said that as far as I am concerned, representing the Ministry of Rehabilitation of the Government of India, I don't remember having made an announcement of that nature.

SHRI BHUPESH GUPTA: Still I would pursue this question and I would beg of the Minister to answer this question in a straight way as to whether it has come to his knowledge that the West Bengal Government had announced the setting up of the township.

MR. CHAIRMAN: He wants to know !
whether you have ever come to know of it or not.

SHRI MEHR CHAND KHANNA: We have been exploring all possibilities of rehabilitating displaced persons in West Bengal for quite some time now. A number of schemes were considered, examined and dropped. This may be one of the schemes considered by the Government of West Bengal and if he is very keen to know about it, I will have the information collected and send it on to him.

SHRI BHUPESH GUPTA: The hon. Minister has a very elastic memory. May I know whether the proposal, after this thing, was not repeated to him by the refugee organisation drawing his attention to the fact that since the announcement has been made, the scheme should be immediately implemented and certain concrete suggestions were also made?

SHRI MEHR CHAND KHANNA: I have not been able to follow the question.

"INDIA 1958" EXHIBITION

*629. SHRI AMOLAKH CHAND: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the ground and building rent charged from the various Ministries and Government Departments participating in the "India 1958" Exhibition at New Delhi; and

(b) whether any concession or extra facilities have been accorded to them?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) A statement is placed on the Table of the House.

(b) No, Sir.

STATEMENT

*Amount recoverable as rent from
Ministries of Central Government and
Subordinate and Attached Offices
under Central Government*

Rs.

1. Ministries of Central

Government—

Covered space .. 11,25,380:00

Open space .. 2,86,996:50

TOTAL 14,12,376750/

2. Subordinate and Attached Departments under Central Government—

Covered space .. 98,860:0*

Open space .. 35,445- 00>

TOTAL ~ 1,34,305"<H>

SHRI AMOLAKH CHAND: May I know the break-up of the covered-space and the open space and the rate at which it has been given?

SHRI SATISH CHANDRA: Yout mean, the space allotted to the Central Government or the entire space?" The entire covered space allotted to the Central Government, State Governments and the private sector is 2,35,396 square feet and open space is 10,21,893 square feet.

SHRI AMOLAKH CHAND: May I know whether the buildings which were put up in the last exhibition by the exhibitors, I mean, by both the Government and private sectors, whether they have occupied the same buildings and whether the rates that have been charged are changed or they are the same rates?

SHRI SATISH CHANDRA: The rate of the covered space is Rs. 10 per square foot which is less than what was charged in the previous exhibition.

SHRI AMOLAKH CHAND: May I know whether lands which have been allotted to some State Governments have been sublet by them at fabulous prices and if the Government of India has any information in this connection? The State Governments have taken a lot of land and they have sub-